

31st day of March 1953, in respect of 'Department of Parliamentary Affairs'.

DEMAND NO. 102—PARLIAMENT

"That a sum not exceeding Rs. 7,19,000 be granted to the President, out of the Consolidated Fund of India to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March 1953, in respect of 'Parliament'."

DEMAND NO. 103—MISCELLANEOUS EXPENDITURE UNDER THE PARLIAMENT SECRETARIAT

"That a sum not exceeding Rs. 1,000 be granted to the President, out of the Consolidated Fund of India to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March 1953, in respect of 'Miscellaneous Expenditure under the Parliament Secretariat'."

APPROPRIATION (NO. 2) BILL

The Minister of Finance (Shri C. I. Deshmukh): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1952-53.*

Mr. Speaker: the question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1952-53."

The motion was adopted

Shri C. D. Deshmukh: I introduce the Bill.

Mr. Speaker: The House now stands adjourned till 8-15 A.M. tomorrow.

The House then adjourned till Quarter Past Eight of the Clock on Friday, the 4th July, 1952.

*Introduced with the recommendations of the President.